## HIGH COURT OF CHHATTISGARH, BILASPUR

## **ENDORSEMENT**

Endt. No. 11727 III-6-5/16 (JJC-59)

Bilaspur, dated 26 July, 2024

Copy of Notification No. F 11-5/2023/WCD/50 dated 15/07/2024 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to:-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (7) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) All Registrar, High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.

- (20) The Principal District & Sessions Judge, Raigarh / Surajpur / Jagdalpur (Bastar) for information and necessary action.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur for information & necessary action.
- (26) (i) Shri Devashish Thakur, II A.J. to I Civil Judge Sr. Div. Raigarh,
  - (ii) Shri Dilli Singh Baghel, III Civil Judge Senior Division, Surajpur,
  - (iii) Shri Girish Pal Singh, II Civil Judge Sr. Div., Jagdalpur for information & compliance.
- (27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Additional Registrar (Confidential/Checker/Civil/Central Filling/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(BALRAM PRASAD VERMA) REGISTRAR GENERAL

## Government of Chhattisgarh Women and Child Development Department Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

Nawa Raipur, Atal Nagar, Dated: /5.07.2024

No. F 11-5/2023/WCD/50: In exercise of the powers conferred by sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the first class mentioned in column (04) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (03), namely: :-

## **TABLE**

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Raigarh	Raigarh	Shri Devashish Thakur, II A.J. to the Court of I Civil Judge Sr. Div. & JMFC, Raigarh
2	Surajpur	Surajpur	Shri Dilli Singh Baghel, III Civil Judge Senior Division & JMFC, Surajpur
3	Jagdalpur (Bastar)	Bastar	Shri Girish Pal Singh, II Civil Judge Senior Division & JMFC, Jagdalpur

By order and in the name of the Governor of Chhattisgarh

> (Shammi Abidi) Secretary

Govt. of Chhattisgarh

Department Of Women and Child Development

Endos.No.F11-5/2023/WCD/50:

Nawa Raipur, Atal Nagar, Dated 15.07.2024

Copy forwarded to:

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.

2. Registrar General Honorable High Court Chhattisgarh Bilaspur in reference to the endorsed letter no.10071/III-6-5/16(JJC-59), Bilaspur, Dated 1 July 2024.

3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur.

4. Principal Secretary Govt. of Chhattisgarh, Law and Legislative Affairs Department, Raipur. General Administration

5. Secretary Govt. of Chhattisgarh,

Department Raipur.

6. Honourable District & Session Judge District Raigarh, Surajpur & Bastar of Chhattisgarh.

7. Director General of Police, Police Headquarter, Raipur,

8. Divisional Commissioner- Bilaspur, Surguja & Bastar Division

9. Director, Directorate of Women and Child Development,

- Chhattisgarh Raipur. 10. Chairman/Member (All) Shri/Smt./Ku. ..... of Juvenile Justice Board/Child welfare Committee.
- 11. Collector, District Raigarh, Surajpur & Bastar of Chhattisgarh.
- 12. Dist. Programm officer/District Women and Child Development officer/District Child Protection Officer, Department of Women and Child Development, District Raigarh, Surajpur & Bastar of Chhattisgarh.

13. Superintendent Observation Home/ Place of Safety/Special Home

14. Controller Government Press, Nawa Raipur Atal Nagar for Publication in the Next Gazette.

> Govt. of Chhattisgarh Department Of Women and Child Development